

In the following 26 Applications for Certified Copies, despite notice dated 24-Feb-2021, applicants have failed, either to make payment of deficit charges or to remove office objections, as the case may be, on or before last date 09-Mar-2021 and therefore, the said applications are hereby rejected, in view of directions in the Office Order No.277 of 2019 dated 06/12/2019.

Date:-10-Mar-2021

Assistant Registrar,  
Decree Department,  
Certified Copy Section,  
City Civil Court, Bombay.

Sr. No.	Application No. (U/O-YEAR NUMBER)	Name of Applicant	Proceeding No. (C.R.No/Dept.)
1	U-201900324	Adv. Suresh S. Lanke for Plaintiff	3424-2007 ( 12 )
2	U-201901330	Sanjay P. Patanakar Adv for Defendant Nos 4 & 5	3371-2007 ( 12 )
3	U-201901552	Abdul Shekh	2023-2013 ( 12 )
4	U-201902841	Adv. M.V. Holamagi for Plaintiff /J.B. Sawant (Plaintiff)	98-2010 ( 12 )
5	U-201904050	Adv. Altaf Khan for Plaintiff	1195-2019-STAMP NO. ( 12 )
6	U-201905104	Adv. Vasantkumar G. Thakur for Plaintiff	1984-2014 ( 12 )
7	U-201905295	Adv. V.T. Dubey for Plaintiff	2579-2019 ( 11 )
8	U-201905298	Surendra R. Yadav Adv for Plaintiffs	253-2016 ( 12 )
9	U-201905488	Sudhir Sawant (Defendant)	2262-2017 ( 12 )
10	U-201905574	Motichandra R. Ahir (Plaintiff)	1481-2003 ( 12 )
11	U-201906474	Shirish Harishchandra Deshmukh (Defendant)	1137-2010 ( 12 )
12	U-201906881	Adv. Mehul Shah for Plaintiff	8278-1995 ( 11 )
13	U-201907773	B P Shukla	1959-2014 ( 11 )
14	U-201908127	Nazir Mohammed Islam Shah (Plaintiff)	4431-2013 ( 12 )
15	U-201908953	DSK Legal Adv for Defendant	7499-2015 ( 12 )

16	U-201909029	Avinash S. Chouhan (Defendant No.5)	9742-2019-STAMP NO. ( 12 )
17	U-201909989	Shri. M. B. Jadhav Adv for Defendants	2978-2012 ( 12 )
18	U-201910691	Ashok Upadhyay Adv. for Plaintiff	13215-2019-STAMP NO. ( 12 )
19	O-201900088	Shri. M.B. Jadhav (Government Pleader)Adv for Defendant	16987-2018-STAMP NO. ( 12 )
20	O-201900583	Deepak Shamsundar Gavaskar adv for plff	2463-2012 ( 12 )
21	O-201900584	Deepak Shamsundar Gavaskar adv for plff	2463-2012 ( 12 )
22	O-201902093	Sanjay N. Khedkar (Plaintiff)	2933-2016 ( 12 )
23	O-201903151	Jitendra G. Damami Adv for Plaintiff	915-1994 ( 12 )
24	O-201903217	Shri. M. B. Jadhav (Government Pleader) Adv for Defendants	9098-2019 ( 12 )
25	O-201903504	Sh. S.R. Rajguru, Sr. Counsel, CBI,STF, Mumbai	7159-1997 ( 12 )
26	O-201904295	Dhruv V. Gupta Adv. for Plaintiff	1227-2015 ( 12 )